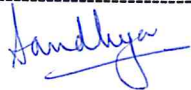



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 62/16	TP 51/17	Hearing	433 ( e )	D.Srinivasa Rao Hyderabad Vs Advanced Micronic Devices Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	For Uday Shankar Associates, CANDHYA 9972013992	Petitioner	
2.	PARUL JOG for Consuetudo Law Associates 9969350827	Respondent	

Counsel for petitioner is present. Counsel for Respondent is also present. She requested time to move the High Court to transfer this case from this Tribunal to the Hon'ble High Court of Karnataka.

List it on 31.10.2017.

  
MEMBER (J)

  
MEMBER (T)